

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 17.03.2022										
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	14765/2022	17.03.2022	WP (C) - 20043/2020	R.K.MOH APATRA	C.O.	COURT NO. 3	Order Dtd. 2022-03-15			(Seat No -)
2	14766/2022	17.03.2022	WP (C) - 37257/2021	PRATIK DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-15			(Seat No -)
3	14767/2022	17.03.2022	WP (C) - 37257/2021	I. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-15			(Seat No -)
4	14768/2022	17.03.2022	WP (C) - 37257/2021	S.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-15			(Seat No -)
5	14769/2022	17.03.2022	WP (C) - 37251/2021	PRATIK DASH	C.O.	COURT NO. 1	Order Dtd. 2022-03-15			(Seat No -)
6	14770/2022	17.03.2022	WP (C) - 37251/2021	I. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-03-15			(Seat No -)
7	14771/2022	17.03.2022	WP (C) - 37251/2021	S.BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-03-15			(Seat No -)
8	14772/2022	17.03.2022	WP (C) - 6533/2	ANIL SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022-03-15			(Seat No -)

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9	14773 /2022	17.03.2 022	WP (C) - 12057/ 2014	M.R. ROUTRAY	C.O.	COURT NO. 16	Order Dtd. 2022- 03-15			(S ea t No -)
1 0	14774 /2022	17.03.2 022	WP (C) - 23628/ 2012	S.MOHAN TY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-15			(S ea t No -)
1 1	14775 /2022	17.03.2 022	WP (C) - 11465/ 2015	P.K.JEN A	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-15			(S ea t No -)
1 2	14776 /2022	17.03.2 022	WP (C) - 25949/ 2021	P.C.DAS	C.O.	COURT NO. 9	Order Dtd. 2022- 03-14			(S ea t No -)
1 3	14777 /2022	17.03.2 022	WP (C) - 4626/2 012	R.C.MAL LICK	C.O.	COURT NO. 9	Order Dtd. 2022- 03-15			(S ea t No -)
1 4	14778 /2022	17.03.2 022	WP (C) - 6886/2 022	P.K.MOH ANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-15			(S ea t No -)
1 5	14779 /2022	17.03.2 022	WP (C) - 22952/ 2015	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022- 03-15			(S ea t No -)
1 6	14780 /2022	17.03.2 022	ABLAPL - 5325/2 020	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-16			(S ea t No -)
1 7	14781 /2022	17.03.2 022	ABLAPL - 5432/2 020	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022- 03-16			(S ea t No -)
1 8	14782 /2022	17.03.2 022	ABLAPL - 5374/2 020	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022- 03-16			(S ea t No -

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19	14783/2022	17.03.2022	ABLAPL - 5319/2020	A.K. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16			(Seat No -)
20	14784/2022	17.03.2022	ABLAPL - 5312/2020	P.K. JENNA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16			(Seat No -)
21	14785/2022	17.03.2022	ABLAPL - 5296/2020	SAMBEET PATTANA YAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16			(Seat No -)
22	14786/2022	17.03.2022	ABLAPL - 5291/2020	RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16			(Seat No -)
23	14787/2022	17.03.2022	ABLAPL - 5286/2020	D.K. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16			(Seat No -)
24	14788/2022	17.03.2022	ABLAPL - 5284/2020	N. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-03-16			(Seat No -)
25	14789/2022	17.03.2022	ABLAPL - 5193/2020	A. PATTN AIK	C.O.	COURT NO. 6	Order Dtd. 2022-03-16			(Seat No -)
26	14790/2022	17.03.2022	ABLAPL - 5185/2020	H.K. DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-16			(Seat No -)
27	14791/2022	17.03.2022	CRLMC-236/2022	P. K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2022-03-15		CRIMINAL MISC-3	(Seat No - 18)
28	14792/2022	17.03.2022	ABLAPL - 2089/2020	BISWANATH BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-03-16			(Seat No -)

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2 9	14793 /2022	17.03.2 022	ABLAPL - 15285/ 2019	A.K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022- 03-16			(S ea t No - 18)
3 0	14794 /2022	17.03.2 022	BLAPL- 1351/2 022	D. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022- 03-16	CRIMI NAL MISC- 3		(S ea t No - 9)
3 1	14795 /2022	17.03.2 022	BLAPL- 1071/2 022	A.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022- 03-16			(S ea t No - 9)
3 2	14796 /2022	17.03.2 022	BLAPL- 11566/ 2021	B.N.MAH APATRA	C.O.	COURT NO. 25	Order Dtd. 2022- 03-16			(S ea t No - 9)
3 3	14797 /2022	17.03.2 022	BLAPL- 11425/ 2021	G. SUNDARA	C.O.	COURT NO. 25	Order Dtd. 2022- 03-16			(S ea t No - 9)
3 4	14798 /2022	17.03.2 022	BLAPL- 7097/2 021	B.S. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2022- 03-16	CRIMI NAL MISC- 1		(S ea t No - 1)
3 5	14799 /2022	17.03.2 022	BLAPL- 1280/2 022	B.R. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022- 03-16			(S ea t No - 1)
3 6	14800 /2022	17.03.2 022	SA- 102/19 96	D. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022- 03-16			(S ea t No - 1)
3	14801	17.03.2	SAO-	P.C.	C.O.	COURT	Order Dtd. 2022-	SECON		(S

7	/2022	022	6/2019	MOHANTY		NO. 25	03-16		D APPEA L	ea t No - 7)
3 8	14802 /2022	17.03.2 022	WP (C) - 710/20 22	S.K.SIN GH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-14			(S ea t No - 7)
3 9	14803 /2022	17.03.2 022	CMAPL- 364/20 21	T.K. NANDA	C.O.	COURT NO. 23	Order Dtd. 2022- 03-15			(S ea t No - 7)
4 0	14804 /2022	17.03.2 022	CRLMC- 333/20 22	M.N. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022- 03-15		CRMIN AL MISC- 2	(S ea t No - 10)
4 1	14805 /2022	17.03.2 022	CRLMC- 456/20 22	KALI PRASAD MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022- 03-15			(S ea t No - 10)
4 2	14806 /2022	17.03.2 022	CRLMC- 567/20 22	N.K. SEN	C.O.	COURT NO. 23	Order Dtd. 2022- 03-15			(S ea t No - 10)
4 3	14807 /2022	17.03.2 022	FAO- 327/20 20	P.K. MAHALI	C.O.	COURT NO. 3	Order Dtd. 2022- 03-15			(S ea t No - 10)
4 4	14808 /2022	17.03.2 022	FAO- 327/20 20	B.R. SENAPAT I	C.O.	COURT NO. 3	Order Dtd. 2022- 03-15			(S ea t No - 10)
4	14809	17.03.2	BLAPL-	R.K.BAR	C.O.	COURT	Order Dtd. 2022-			(S

5	/2022	022	10316/2021	IK		NO. 23	03-15			ea t No - 10)
4 6	14810 /2022	17.03.2 022	RSA- 11/202 1	P.K. SWAIN	C.O.	DR (J)	Order Dtd. 2022- 03-15			(S ea t No - 10)
4 7	14811 /2022	17.03.2 022	FAO- 296/20 21	P.K.LEN KA	C.O.	COURT NO. 23	Order Dtd. 2022- 03-15		MISC. APPEA L SEC.	(S ea t No - 1)
4 8	14812 /2022	17.03.2 022	FAO- 35/202 2	P.K.PAR IDA	C.O.	COURT NO. 23	Order Dtd. 2022- 03-15			(S ea t No - 1)
4 9	14813 /2022	17.03.2 022	RSA- 11/202 1	T. DASH	C.O.	DR (J)	Order Dtd. 2022- 03-15			(S ea t No - 1)
5 0	14814 /2022	17.03.2 022	FAO- 35/202 2	S SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022- 03-15			(S ea t No - 1)
5 1	14815 /2022	17.03.2 022	MACA- 6/2022	S SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022- 03-15			(S ea t No - 1)
5 2	14816 /2022	17.03.2 022	FAO- 295/20 21	B.N. SAMANTA RAY	C.O.	COURT NO. 23	Order Dtd. 2022- 03-15			(S ea t No - 1)
5 3	14817 /2022	17.03.2 022	MACA- 6/2022	S K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022- 03-15			(S ea t No

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5 4	14818 /2022	17.03.2 022	FAO- 295/20 21	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022- 03-15			(S ea t No - 1)
5 5	14819 /2022	17.03.2 022	MACA- 17/202 2	P.K. MAHALI	C.O.	COURT NO. 23	Order Dtd. 2022- 03-15			(S ea t No - 1)
5 6	14820 /2022	17.03.2 022	MACA- 17/202 2	R.K.DEH URY	C.O.	COURT NO. 23	Order Dtd. 2022- 03-15			(S ea t No - 1)
5 7	14821 /2022	17.03.2 022	WPC (OA C) - 3050/2 018	R.K. MOHABHO I	C.O.	COURT NO. 11	Order Dtd. 2022- 03-08			(S ea t No - 1)
5 8	14822 /2022	17.03.2 022	MACA- 447/20 21	R.K.DEH URY	C.O.	COURT NO. 25	Order Dtd. 2022- 03-15			(S ea t No - 1)
5 9	14823 /2022	17.03.2 022	MACA- 447/20 21	P.K.PAR IDA	C.O.	COURT NO. 25	Order Dtd. 2022- 03-15			(S ea t No - 1)
6 0	14824 /2022	17.03.2 022	WPC (OA C) - 3050/2 018	S.B. UDGATA	C.O.	COURT NO. 11	Order Dtd. 2022- 03-08			(S ea t No - 1)
6 1	14825 /2022	17.03.2 022	TRPCRL - 11/202 2	U.P. BAG	C.O.	COURT NO. 1	Order Dtd. 2022- 03-16			(S ea t No - 1)
6 2	14826 /2022	17.03.2 022	WP (C) - 4567/2 022	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022- 03-14		WRIT BRANC H-8	(S ea t

										No - 41)
6 3	14827 /2022	17.03.2 022	TRP (C) - 29/202 2	MD.ABID	C.O.	COURT NO. 1	Order Dtd. 2022- 03-16		M.J.C .	(S ea t No - 1)
6 4	14828 /2022	17.03.2 022	CRLMP- 323/20 22	S. PADHI	C.O.	COURT NO. 17	Order Dtd. 2022- 03-11			(S ea t No - 1)
6 5	14829 /2022	17.03.2 022	BLAPL- 11051/ 2021	A.MOHAN TY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-16			(S ea t No - 1)
6 6	14830 /2022	17.03.2 022	BLAPL- 403/20 22	B.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-16			(S ea t No - 1)
6 7	14831 /2022	17.03.2 022	BLAPL- 403/20 22	R.K.BAR IK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-16			(S ea t No - 1)
6 8	14832 /2022	17.03.2 022	BLAPL- 11173/ 2021	S. PATRNAI K	C.O.	COURT NO. 25	Order Dtd. 2022- 03-16			(S ea t No - 1)
6 9	14833 /2022	17.03.2 022	BLAPL- 971/20 22	MAHES DAS	C.O.	COURT NO. 11	Order Dtd. 2022- 03-16			(S ea t No - 1)
7 0	14834 /2022	17.03.2 022	BLAPL- 9892/2 021	M N MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022- 03-16			(S ea t No - 1)
7	14835	17.03.2	BLAPL-	N.K.	C.O.	COURT	Order Dtd. 2022-			(S

1	/2022	022	1238/2022	NAYAK		NO. 11	03-16			ea t No - 1)
7 2	14836 /2022	17.03.2 022	BLAPL- 1235/2 022	H.N.MOH APATRA	C.O.	COURT NO. 11	Order Dtd. 2022- 03-16			(S ea t No - 1)
7 3	14837 /2022	17.03.2 022	BLAPL- 10524/ 2021	R.K.BAR IK	C.O.	COURT NO. 11	Order Dtd. 2022- 03-16			(S ea t No - 1)
7 4	14838 /2022	17.03.2 022	BLAPL- 625/20 22	SANJIB KUMAR BHANJAD EO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-16			(S ea t No - 1)
7 5	14839 /2022	17.03.2 022	BLAPL- 10838/ 2021	S.R.PAT TANAİK	C.O.	COURT NO. 23	Order Dtd. 2022- 03-16			(S ea t No - 1)
7 6	14840 /2022	17.03.2 022	BLAPL- 1208/2 022	A.K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022- 03-15			(S ea t No - 1)
7 7	14841 /2022	17.03.2 022	BLAPL- 10640/ 2021	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-16			(S ea t No - 1)
7 8	14842 /2022	17.03.2 022	BLAPL- 10855/ 2021	R.K.BAR IK	C.O.	COURT NO. 23	Order Dtd. 2022- 03-16			(S ea t No - 1)
7 9	14843 /2022	17.03.2 022	WPC (OA C) - 3051/2 018	R.K.MOH ABHOI	C.O.	COURT NO. 11	Order Dtd. 2022- 03-08			(S ea t No - 1)

80	14844/2022	17.03.2022	WP (C) - 20430/2012	S.K. PARIDA	C.O.	COURT NO. 16	Order Dtd. 2022-03-15			(Seat No - 1)
81	14845/2022	17.03.2022	WP (C) - 18997/2012	M.JATI	C.O.	COURT NO. 16	Order Dtd. 2022-03-15			(Seat No - 1)
82	14846/2022	17.03.2022	WPC (OA C) - 3051/2018	S.B.UDGATA	C.O.	COURT NO. 11	Order Dtd. 2022-03-08			(Seat No - 1)
83	14847/2022	17.03.2022	WP (C) - 6715/2022	P.K. PATRI	C.O.	COURT NO. 22	Order Dtd. 2022-03-14		WRIT BRANCH-4	(Seat No - 17)
84	14848/2022	17.03.2022	BLAPL-11206/2021	B.P. TANGA	C.O.	COURT NO. 23	Order Dtd. 2022-03-16			(Seat No - 17)
85	14849/2022	17.03.2022	WP (C) - 12534/2015	A.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15			(Seat No - 17)
86	14850/2022	17.03.2022	BLAPL-11053/2021	R.K.DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16			(Seat No - 17)
87	14851/2022	17.03.2022	WP (C) - 25079/2012	B.CH. PANDA	C.O.	COURT NO. 9	Order Dtd. 2022-03-15			(Seat No - 17)

88	14852/2022	17.03.2022	CRLREV - 405/2013	K.K.NATH	C.O.	COURT NO. 11	Order Dtd. 2022-03-15		(Seat No - 17)
89	14853/2022	17.03.2022	WP (C) - 25079/2012	P.K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2022-03-15		(Seat No - 17)
90	14854/2022	17.03.2022	BLAPL- 738/2022	P.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-03-16		(Seat No - 17)
91	14855/2022	17.03.2022	BLAPL- 123/2022	N DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-16		(Seat No - 17)
92	14856/2022	17.03.2022	WP (C) - 9688/2012	M/S.SANJEEV UDGATA	C.O.	COURT NO. 16	Order Dtd. 2022-03-15		(Seat No - 17)
93	14857/2022	17.03.2022	BLAPL- 864/2022	H.K.PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-03-16	CRIMINAL MISC-3	(Seat No - 4)
94	14858/2022	17.03.2022	WP (C) - 9688/2012	M/S.SANJEEV UDGATA	C.O.	COURT NO. 16	Order Dtd. 2022-03-15		(Seat No - 4)
95	14859/2022	17.03.2022	WP (C) - 7104/2012	S.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2022-03-16		(Seat No - 4)

96	14860/2022	17.03.2022	CONTC-2464/2019	M. N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-16			(Seat No - 4)
97	14861/2022	17.03.2022	WP (C) - 7104/2012	S.CH. DAS	C.O.	COURT NO. 22	Order Dtd. 2022-03-16			(Seat No - 4)
98	14862/2022	17.03.2022	WPC (OA) - 1925/2019	A.K. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-03-16			(Seat No - 4)
99	14863/2022	17.03.2022	CMP-203/2022	S. K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2022-03-16			(Seat No - 4)
100	14864/2022	17.03.2022	WP (C) - 24653/2013	C.R. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-03-16			(Seat No - 4)
101	14865/2022	17.03.2022	CMP-215/2022	A. C. JENA	C.O.	COURT NO. 22	Order Dtd. 2022-03-16			(Seat No - 4)
102	14866/2022	17.03.2022	WP (C) - 18944/2013	M. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2022-03-16			(Seat No - 4)
103	14867/2022	17.03.2022	CMP-547/2019	ARUNDHATI SAHU	C.O.	COURT NO. 1	Order Dtd. 2022-03-16			(Seat No - 4)
104	14868/2022	17.03.2022	WP (C) - 6689/2022	P.K. PATRI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-16			(Seat No -)

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105	14869/2022	17.03.2022	WP (C) - 3495/2022	P. K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-16		WRIT BRANCH-4	(Seat No - 17)
106	14870/2022	17.03.2022	WP (C) - 4709/2022	MAGA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-16			(Seat No - 17)
107	14871/2022	17.03.2022	WP (C) - 1571/2022	B.K. DALAI	C.O.	COURT NO. 3	Order Dtd. 2022-03-16		WRIT BRANCH (DIVISION BENCH)	(Seat No - 111)
108	14872/2022	17.03.2022	WP (C) - 5315/2022	P.R.MIS HRA	C.O.	COURT NO. 22	Order Dtd. 2022-03-16			(Seat No - 111)
109	14873/2022	17.03.2022	WP (C) - 5225/2022	JYOTI RANJAN SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-16		WRIT BRANCH-2	(Seat No - 34)
110	14874/2022	17.03.2022	MACA-663/2020	RAJAT DAS	C.O.	COURT NO. 23	Order Dtd. 2022-03-15			(Seat No - 34)
111	14875/2022	17.03.2022	WP (C) - 6799/2022	R. K. DEHURI	C.O.	COURT NO. 22	Order Dtd. 2022-03-16			(Seat No - 34)
112	14876/2022	17.03.2022	WP (C) - 6397/2022	ANIL KUMAR DAS	C.O.	COURT NO. 22	Order Dtd. 2022-03-16			(Seat No - 34)

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1 1 3	14877 /2022	17.03.2 022	WP (C) - 6860/2 022	RAJ. KISHORE SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022- 03-16			(S ea t No - 34)
1 1 4	14878 /2022	17.03.2 022	MACA- 663/20 20	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022- 03-15			(S ea t No - 34)
1 1 5	14879 /2022	17.03.2 022	WP (C) - 7053/2 022	G.SUNDA RA	C.O.	COURT NO. 22	Order Dtd. 2022- 03-16			(S ea t No - 34)
1 1 6	14880 /2022	17.03.2 022	WP (C) - 6580/2 022	B.B. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2022- 03-16			(S ea t No - 34)
1 1 7	14881 /2022	17.03.2 022	CMP- 209/20 17	K. K. NATH	C.O.	COURT NO. 6	Order Dtd. 2022- 03-14			(S ea t No - 34)
1 1 8	14882 /2022	17.03.2 022	BLAPL- 10252/ 2021	SANJIB KUMAR BHANJAD EO	C.O.	COURT NO. 6	Order Dtd. 2022- 03-15		CRMIN AL MISC- 2	(S ea t No - 17)
1 1 9	14883 /2022	17.03.2 022	WP (C) - 4041/2 022	P.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022- 03-15		WRIT BRANC H-6	(S ea t No - 24)

1 2 0	14884 /2022	17.03.2 022	CRLMC- 1631/2 010	M.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022- 03-11			(S ea t No - 24)
1 2 1	14885 /2022	17.03.2 022	CMP- 209/20 17	S. C. SUNDARA	C.O.	COURT NO. 24	Order Dtd. 2022- 03-14			(S ea t No - 24)
1 2 2	14886 /2022	17.03.2 022	WP (C) - 1744/2 022	R. K. DEHURI	C.O.	COURT NO. 22	Order Dtd. 2022- 03-16			(S ea t No - 24)
1 2 3	14887 /2022	17.03.2 022	WP (C) - 6729/2 022	D.K. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-14			(S ea t No - 24)
1 2 4	14888 /2022	17.03.2 022	OJC- 17471/ 1997	P.K. MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-15		WRIT BRANC H-4	(S ea t No - 27)
1 2 5	14889 /2022	17.03.2 022	OJC- 8131/1 997	S.K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2022- 03-15			(S ea t No - 27)
1 2 6	14890 /2022	17.03.2 022	OJC- 8131/1 997	M.N.MOH ANTY	C.O.	COURT NO. 9	Order Dtd. 2022- 03-15			(S ea t No - 27)
1 2 7	14891 /2022	17.03.2 022	WP (C) - 6090/2 022	SIBA PRASAD SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-15			(S ea t No)

										- 27)
1 2 8	14892 /2022	17.03.2 022	BLAPL- 4103/2 021	D.K. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2022- 03-11			(S ea t No - 27)
1 2 9	14893 /2022	17.03.2 022	WP (C) - 13858/ 2009	R.K. MOHAPAT RA	C.O.	COURT NO. 16	Order Dtd. 2022- 03-14			(S ea t No - 27)
1 3 0	14894 /2022	17.03.2 022	WP (C) - 13219/ 2005	S.K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022- 03-07			(S ea t No - 27)
1 3 1	14895 /2022	17.03.2 022	WP (C) - 6751/2 022	D.K. SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-15			(S ea t No - 27)
1 3 2	14896 /2022	17.03.2 022	ABLAPL - 15265/ 2021	G.SUNDA RA	GENE RAL		Order Dtd. 2021- 12-20			(S ea t No - 27)
1 3 3	14897 /2022	17.03.2 022	WP (C) - 6960/2 022	B.K.DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-15	WRIT BRANC H (DIVI SION BENCH)		(S ea t No - 10 1)
1 3 4	14898 /2022	17.03.2 022	WP (C) - 10279/ 2003	T.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-15			(S ea t No - 10 1)
1	14899	17.03.2	WP (C) -	M.	C.O.	COURT	Order Dtd. 2022-			(S

35	/2022	022	10279/2003	BEHERA		NO. 2 OLD	03-15			eat No - 101)
136	14900/2022	17.03.2022	WP (C) - 11883/2010	M. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2022-03-15			(Seat No - 101)
137	14901/2022	17.03.2022	BLAPL-2274/2019	P.C.DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-14		CRIMINAL MISC-3	(Seat No - 3)
138	14902/2022	17.03.2022	WP (C) - 14386/2010	M. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2022-03-15			(Seat No - 3)
139	14903/2022	17.03.2022	WP (C) - 2268/2011	J.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2022-03-15		WRIT BRANCH-8	(Seat No - 29)
140	14904/2022	17.03.2022	ITA-29/2018	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15		CIVIL REVISION	(Seat No - 1)
141	14905/2022	17.03.2022	CRLMC-1830/2020	K.C.PANDA	C.O.	COURT NO. 11	Order Dtd. 2022-03-15			(Seat No - 1)
142	14906/2022	17.03.2022	WP (C) - 6748/2022	D.K.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15			(Seat No - 1)
143	14907/2022	17.03.2022	CRLMC-72/2021	M.N.MOHNATY	C.O.	COURT NO. 8	Order Dtd. 2022-03-14			(Seat

									No - 1)
144	14908/2022	17.03.2022	WP (C) - 5528/2022	U. P. BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15	WRIT BRANCH (DIVISION BENCH)	(Seat No - 111)
145	14909/2022	17.03.2022	CRLMC-2922/2021	SANTOSH KUMAR DASH	C.O.	COURT NO. 11	Order Dtd. 2022-03-15	CRIMINAL MISC-2	(Seat No - 16)
146	14910/2022	17.03.2022	CRLMC-2909/2021	SANJIB KU. BHANJAD EO	C.O.	COURT NO. 6	Order Dtd. 2022-03-15		(Seat No - 16)
147	14911/2022	17.03.2022	BLAPL-2061/2021	SUBRATA PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15	CRIMINAL MISC-1	(Seat No - 1)
148	14912/2022	17.03.2022	BLAPL-2915/2021	B. S. SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-15		(Seat No - 1)
149	14913/2022	17.03.2022	WP (C) - 1044/2004	S. DAS	C.O.	COURT NO. 3	Order Dtd. 2022-03-14	WRIT BRANCH (DIVISION BENCH)	(Seat No - 117)
150	14914/2022	17.03.2022	WP (C) - 5528/2022	B. K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15	WRIT BRANCH (DIVISION BENCH)	(Seat No - 111)
151	14915/2022	17.03.2022	WP (C) - 10854/2006	J. SAHOO	C.O.	CHIEF JUSTICE'S	Order Dtd. 2022-03-14		(Seat

						COURT				No - 111)
152	14916/2022	17.03.2022	WP (C) - 5680/2022	U.P. BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15		WRIT BRANCH (DIVISION BENCH)	(Seat No - 112)
153	14917/2022	17.03.2022	WP (C) - 178/2003	M. BEHERA	C.O.	IN CHAMBERS	Order Dtd. 2022-03-15			(Seat No - 112)
154	14918/2022	17.03.2022	WP (C) - 5680/2022	B.K.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15		WRIT BRANCH (DIVISION BENCH)	(Seat No - 112)
155	14919/2022	17.03.2022	OJC- 3203/1999	JYOTI RANJAN SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15		WRIT BRANCH-3	(Seat No - 12)
156	14920/2022	17.03.2022	WP (C) - 19794/2010	H K DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15			(Seat No - 12)
157	14921/2022	17.03.2022	WP (C) - 7279/2016	S.K.BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15			(Seat No - 12)
158	14922/2022	17.03.2022	WP (C) - 22906/2015	N. RAO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15			(Seat No - 12)

159	14923/2022	17.03.2022	WP (C) - 19794/2010	A K SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15		(Seat No - 12)
160	14924/2022	17.03.2022	WP (C) - 14425/2014	P.C.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15		(Seat No - 12)
161	14925/2022	17.03.2022	WP (C) - 13898/2003	K. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2022-03-15	WRIT BRANCH (DIVISION BENCH)	(Seat No - 120)
162	14926/2022	17.03.2022	OJC- 1979/2000	B.K. MAHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15		(Seat No - 120)
163	14927/2022	17.03.2022	WP (C) - 16417/2010	A C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-15	WRIT BRANCH-3	(Seat No - 11)
164	14928/2022	17.03.2022	WP (C) - 3158/2004	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-14		(Seat No - 11)
165	14929/2022	17.03.2022	WP (C) - 6665/2022	NANTU DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16		(Seat No - 11)
166	14930/2022	17.03.2022	WP (C) - 6665/2022	N.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16		(Seat No - 11)

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1 6 7	14931 /2022	17.03.2 022	WP (C) - 5222/2 004	J. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-14			(S ea t No - 11)
1 6 8	14932 /2022	17.03.2 022	WP (C) - 23008/ 2020	A. K. MOH ANTY	C.O.	COURT NO. 22	Order Dtd. 2022- 03-16	WRIT BRANC H-5		(S ea t No - 20)
1 6 9	14933 /2022	17.03.2 022	WP (C) - 4256/2 022	P. K. MOH ANTY	C.O.	COURT NO. 1	Order Dtd. 2022- 03-16			(S ea t No - 20)
1 7 0	14934 /2022	17.03.2 022	WP (C) - 6808/2 022	L. D. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-16	WRIT BRANC H-5		(S ea t No - 47)
1 7 1	14935 /2022	17.03.2 022	WP (C) - 23009/ 2020	A. K. MOH ANTY	C.O.	COURT NO. 22	Order Dtd. 2022- 03-16	WRIT BRANC H-5		(S ea t No - 20)
1 7 2	14936 /2022	17.03.2 022	WP (C) - 5263/2 022	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022- 03-16			(S ea t No - 20)
1 7 3	14937 /2022	17.03.2 022	WP (C) - 6325/2 022	P. P. RAO	C.O.	COURT NO. 9	Order Dtd. 2022- 03-16			(S ea t No - 20)
1	14938	17.03.2	WP (C) -	M	C.O.	COURT	Order Dtd. 2022-			(S

74	/2022	022	5265/2022	MOHANTY		NO. 1	03-16			eat No - 20)
175	14939/2022	17.03.2022	WPC (OA C) - 414/2012	R.K. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2022-03-16			(Seat No - 20)
176	14940/2022	17.03.2022	CRLMP-2040/2021	B. SINGH	C.O.	COURT NO. 17	Order Dtd. 2022-03-16			(Seat No - 20)
177	14941/2022	17.03.2022	WP (C) - 6171/2022	L.D. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16		WRIT BRANCH-3	(Seat No - 28)
178	14942/2022	17.03.2022	BLAPL-7797/2021	D.K. NAIK	C.O.	COURT NO. 11	Order Dtd. 2022-03-16		CRMINAL MISC-2	(Seat No - 16)
179	14943/2022	17.03.2022	WP (C) - 32228/2021	B.K. SETHI	C.O.	COURT NO. 3	Order Dtd. 2022-03-14			(Seat No - 16)
180	14944/2022	17.03.2022	WP (C) - 6342/2022	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16			(Seat No - 16)
181	14945/2022	17.03.2022	CRLMP-279/2022	M N MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-03-16			(Seat No -

										16)
182	14946/2022	17.03.2022	WP (C) - 32228/2021	P.K.LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-03-14			(Seat No - 16)
183	14947/2022	17.03.2022	ITA-56/2018	D.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15	CIVIL REVISION		(Seat No - 1)
184	14948/2022	17.03.2022	BLAPL-11359/2021	R.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16			(Seat No - 1)
185	14949/2022	17.03.2022	CRLMP-421/2022	M N MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-03-16			(Seat No - 1)
186	14950/2022	17.03.2022	CRLA-783/2018	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2022-03-14	CRIMINAL APPEAL		(Seat No - 5)
187	14951/2022	17.03.2022	WP (C) - 6313/2022	M.N.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-03-16	WRIT BRANCH (DIVISION BENCH)		(Seat No - 119)
188	14952/2022	17.03.2022	WP (C) - 6964/2022	B.K.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-15	WRIT BRANCH (DIVISION BENCH)		(Seat No - 101)
189	14953/2022	17.03.2022	CRLMP-434/2022	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2022-03-16			(Seat No - 10)

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190	14954/2022	17.03.2022	BLAPL-7596/2021	S.DASH	C.O.	COURT NO. 25	Order Dtd. 2022-03-16			(Seat No - 101)
191	14955/2022	17.03.2022	CRLA-570/2021	H.K.PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-14		CRIMINAL APPEAL	(Seat No - 1)
192	14956/2022	17.03.2022	WP (C) - 6544/2022	B.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16		WRIT BRANCH-2	(Seat No - 7)
193	14957/2022	17.03.2022	WP (C) - 5344/2022	A. PARIDA	C.O.	COURT NO. 3	Order Dtd. 2022-03-16		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
194	14958/2022	17.03.2022	CRLMP-303/2022	G.S.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-03-16			(Seat No - 109)
195	14959/2022	17.03.2022	WP (C) - 5354/2022	SURENDRA DAS	C.O.	COURT NO. 3	Order Dtd. 2022-03-16		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
196	14960/2022	17.03.2022	WP (C) - 39602/2021	S.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-03-16			(Seat No - 109)
197	14961/2022	17.03.2022	CRLA-532/2021	C.R.KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-14		CRIMINAL APPEAL	(Seat No -

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198	14962/2022	17.03.2022	WP (C) - 5344/2022	S.DAS	C.O.	COURT NO. 3	Order Dtd. 2022-03-16		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
199	14963/2022	17.03.2022	WP (C) - 32802/2021	D. D. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-03-15		WRIT BRANCH (DIVISION BENCH)	(Seat No - 103)
200	14964/2022	17.03.2022	WP (C) - 10237/2015	P.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16			(Seat No - 103)
201	14965/2022	17.03.2022	CRLA-489/2021	NIRANJAN SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-14		CRIMINAL APPEAL	(Seat No - 1)
202	14966/2022	17.03.2022	WP (C) - 5698/2022	K.N.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-16		WRIT BRANCH (DIVISION BENCH)	(Seat No - 112)
203	14967/2022	17.03.2022	WP (C) - 6168/2022	S.K.SINGH	C.O.	COURT NO. 6	Order Dtd. 2022-03-14		WRIT BRANCH-3	(Seat No - 28)
204	14968/2022	17.03.2022	WP (C) - 5440/2022	R.C. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16			(Seat No - 28)
205	14969/2022	17.03.2022	WP (C) - 18973/2009	S.C. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-15			(Seat No

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2 0 6	14970 /2022	17.03.2 022	CRLA- 174/20 22	SUVENDU BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 03-14			(S ea t No - 28)
2 0 7	14971 /2022	17.03.2 022	WP (C) - 3676/2 022	MAHESWA R JATI	C.O.	COURT NO. 3	Order Dtd. 2022- 03-15	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 3)	
2 0 8	14972 /2022	17.03.2 022	WP (C) - 5441/2 022	RAMESH CHANDRA MISHRA	C.O.	COURT NO. 3	Order Dtd. 2022- 03-16		(S ea t No - 11 3)	
2 0 9	14973 /2022	17.03.2 022	WP (C) - 4257/2 022	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022- 03-16		(S ea t No - 11 3)	
2 1 0	14974 /2022	17.03.2 022	WP (C) - 8523/2 018	K. SAHOO	C.O.	DR (J)	Order Dtd. 2022- 03-16	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 5)	
2 1 1	14975 /2022	17.03.2 022	WP (C) - 18973/ 2009	J.R.KAR	C.O.	DR (J)	Order Dtd. 2022- 03-15		(S ea t No - 10 5)	
2 1 2	14976 /2022	17.03.2 022	WP (C) - 5442/2 022	RAMESH CHANDRA MISHRA	C.O.	DR (J)	Order Dtd. 2022- 03-16		(S ea t No - 10 5)	
2	14977	17.03.2	WA-	P.K.BEH	C.O.	COURT	Order Dtd. 2022-		(S	

13	/2022	022	80/2022	ERA		NO. 3	03-16			eat No - 105)
214	14978/2022	17.03.2022	CRLA-805/2018	S.P.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-14		CRIMINAL APPEAL	(Seat No - 5)
215	14979/2022	17.03.2022	WP (C) - 2514/2022	P. K. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2022-03-14			(Seat No - 5)
216	14980/2022	17.03.2022	WP (C) - 5444/2022	RAMESH CHANDRA MISHRA	C.O.	COURT NO. 3	Order Dtd. 2022-03-16			(Seat No - 5)
217	14981/2022	17.03.2022	WP (C) - 18973/2009	H. JENA	C.O.	COURT NO. 3	Order Dtd. 2022-03-15			(Seat No - 5)
218	14982/2022	17.03.2022	WP (C) - 5446/2022	RAMESH CHANDRA MISHRA	C.O.	COURT NO. 3	Order Dtd. 2022-03-16			(Seat No - 5)
219	14983/2022	17.03.2022	WP (C) - 6372/2022	D.K. BISOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-07		WRIT BRANCH (DIVISION BENCH)	(Seat No - 119)
220	14984/2022	17.03.2022	CRLA-255/2019	P. C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16		CRIMINAL APPEAL	(Seat No - 6)
221	14985/2022	17.03.2022	WP (C) - 5447/2022	RAMESH CHANDRA MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16			(Seat No

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2 2 2	14986 /2022	17.03.2 022	CONTC (CPC) - 481/2017	M/S JYOTSNA RANI RATH	C.O.	COURT NO. 1	Order Dtd. 2022-03-16			(S ea t No - 6)
2 2 3	14987 /2022	17.03.2 022	WP (C) - 15615/2008	R.K.BAR IK	C.O.	COURT NO. 1	Order Dtd. 2022-03-15			(S ea t No - 6)
2 2 4	14988 /2022	17.03.2 022	WP (C) - 5450/2022	RAMESH CHANDRA MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-03-16			(S ea t No - 6)
2 2 5	14989 /2022	17.03.2 022	CRLA- 115/2021	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16		CRIMI NAL APPEA L	(S ea t No - 1)
2 2 6	14990 /2022	17.03.2 022	CONTC (CPC) - 480/2017	M/S JYOSTNA RANI RATH	C.O.	COURT NO. 1	Order Dtd. 2022-03-16			(S ea t No - 1)
2 2 7	14991 /2022	17.03.2 022	WP (C) - 6474/2022	M.R. ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2022-03-16			(S ea t No - 1)
2 2 8	14992 /2022	17.03.2 022	CRLA- 578/2021	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-16		CRIMI NAL APPEA L	(S ea t No - 1)
2 2 9	14993 /2022	17.03.2 022	CMP- 201/2022	A K SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-03-16			(S ea t No - 1)
2 3 0	14994 /2022	17.03.2 022	WP (C) - 6463/2022	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16			(S ea t

									No - 1)
2 3 1	14995 /2022	17.03.2 022	CRLA- 599/20 19	SRINIBAS MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-16	CRIMI NAL APPEA L	(S ea t No - 1)
2 3 2	14996 /2022	17.03.2 022	MATA- 72/202 1	A.K.MIS HRA	C.O.	COURT NO. 9	Order Dtd. 2022- 03-15	FIRST APPEA L	(S ea t No - 1)
2 3 3	14997 /2022	17.03.2 022	WP (C) - 6613/2 022	A.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-16		(S ea t No - 1)
2 3 4	14998 /2022	17.03.2 022	JCRLA- 83/201 8	S.K. SAHU	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 03-14	CRIMI NAL APPEA L	(S ea t No - 4)
2 3 5	14999 /2022	17.03.2 022	CMP- 51/202 2	A.MOHAN TY	C.O.	COURT NO. 22	Order Dtd. 2022- 03-16		(S ea t No - 4)
2 3 6	15000 /2022	17.03.2 022	WP (C) - 6472/2 022	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2022- 03-16		(S ea t No - 4)
2 3 7	15001 /2022	17.03.2 022	WP (C) - 4355/2 022	R.K.DEH URY	C.O.	COURT NO. 1	Order Dtd. 2022- 03-15	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 12 0)
2 3 8	15002 /2022	17.03.2 022	WP (C) - 6372/2 022	D.K. SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-15	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 9)

2 3 9	15003 /2022	17.03.2 022	CMP- 810/20 21	T K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 03-16			(S ea t No - 11 9)
2 4 0	15004 /2022	17.03.2 022	MATA- 44/201 9	P.K.LEN KA	C.O.	DR (J)	Order Dtd. 2022- 03-16		FIRST APPEA L	(S ea t No - 4)
2 4 1	15005 /2022	17.03.2 022	WP (C) - 6375/2 022	D.K. BISOI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-15		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 9)
2 4 2	15006 /2022	17.03.2 022	WP (C) - 5170/2 022	D.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022- 03-16			(S ea t No - 11 9)
2 4 3	15007 /2022	17.03.2 022	WP (C) - 6377/2 022	D.K. BISOI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-15		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 9)
2 4 4	15008 /2022	17.03.2 022	JCRLA- 37/202 1	P.K.DAS H	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 03-14		CRIMI NAL APPEA L	(S ea t No - 1)
2 4 5	15009 /2022	17.03.2 022	WP (C) - 6378/2 022	D.K. BISOI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-15		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 9)
2 4 6	15010 /2022	17.03.2 022	WP (C) - 6395/2 022	D.K. BISOI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-15		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 9)

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2 4 7	15011 /2022	17.03.2 022	WP (C) - 6712/2 021	G. JAYASIN GH	C.O.	COURT NO. 22	Order Dtd. 2022- 03-16		(S ea t No - 11 9)
2 4 8	15012 /2022	17.03.2 022	WP (C) - 6712/2 021	J. D. MUDULI	C.O.	COURT NO. 22	Order Dtd. 2022- 03-16		(S ea t No - 11 9)
2 4 9	15013 /2022	17.03.2 022	WP (C) - 7690/2 017	N. R. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022- 03-16		(S ea t No - 11 9)
2 5 0	15014 /2022	17.03.2 022	WP (C) - 7690/2 017	M/S.AJA YA KU. PRAD HAN	C.O.	COURT NO. 1	Order Dtd. 2022- 03-16		(S ea t No - 11 9)
2 5 1	15015 /2022	17.03.2 022	WP (C) - 32860/ 2020	J. D. MUDULI	C.O.	COURT NO. 1	Order Dtd. 2022- 03-16		(S ea t No - 11 9)
2 5 2	15016 /2022	17.03.2 022	WP (C) - 5723/2 019	R. K. MOHAPAT RA	C.O.	COURT NO. 1	Order Dtd. 2022- 03-16		(S ea t No - 11 9)
2 5 3	15017 /2022	17.03.2 022	WP (C) - 5723/2 019	S.R. TRIPATH Y	C.O.	COURT NO. 1	Order Dtd. 2022- 03-16		(S ea t No - 11 9)
2 5 4	15018 /2022	17.03.2 022	WP (C) - 6865/2 022	GIRIDHA RI ROUT	C.O.	COURT NO. 25	Order Dtd. 2022- 03-16		(S ea t

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255	15019/2022	17.03.2022	ARBA-34/2019	M. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-03-16		M.J.C .	(Seat No - 1)
256	15020/2022	17.03.2022	ABLAPL - 1960/2020	MRUTYUN JAYA PARIJA	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(Seat No - 1)
257	15021/2022	17.03.2022	CMP-749/2021	B.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16			(Seat No - 1)
258	15022/2022	17.03.2022	OJC-6046/1999	N.ROUT	GENERAL		Entire Order		WRIT BRANCH-4	(Seat No - 17)
259	15023/2022	17.03.2022	WP (C) - 40542/2021	P K LENKA	GENERAL		CounterAffidavit,		WRIT BRANCH-7	(Seat No - 48)
260	15024/2022	17.03.2022	WPC (OA B) - 3/2012	L.D.SAH OO-A	GENERAL		Order Dtd. 2021-08-09			(Seat No - 48)
261	15025/2022	17.03.2022	WP (C) - 22726/2021	P K LENKA	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH-7	(Seat No - 44)
262	15026/2022	17.03.2022	WP (C) - 11155/2014	S.C. DASH	GENERAL		Order Dtd. 2022-03-10	WITH CT		(Seat

									No - 44)	
263	15027/2022	17.03.2022	WP (C) - 5057/2022	S C DASH	GENERAL		Order Dtd. 2022-03-08	WITH CT	WRIT BRANCH (DIVISION BENCH)	(Seat No - 106)
264	15028/2022	17.03.2022	WP (C) - 2638/2022	J. P. KAR	GENERAL		Order Dtd. 2022-02-28			(Seat No - 106)
265	15029/2022	17.03.2022	WP (C) - 1811/2022	J KAR	GENERAL		Order Dtd. 2022-03-03			(Seat No - 106)
266	15030/2022	17.03.2022	WP (C) - 14039/2021	P K LENKA	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH H-3	(Seat No - 11)
267	15031/2022	17.03.2022	WP (C) - 14041/2021	PK LENKA	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH H-3	(Seat No - 11)
268	15032/2022	17.03.2022	WP (C) - 3158/2004	I. PANDA	GENERAL		Order Dtd. 2022-03-14			(Seat No - 11)
269	15033/2022	17.03.2022	WP (C) - 14042/2021	P K LENKA	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH H-3	(Seat No - 11)

270	15034/2022	17.03.2022	WP (C) - 9051/2004	I. PANDA	GENERAL		Order Dtd. 2022-03-15		WRIT BRANCH-5	(Seat No - 21)
271	15035/2022	17.03.2022	WP (C) - 7022/2022	B. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-16		WRIT BRANCH (DIVISION BENCH)	(Seat No - 102)
272	15036/2022	17.03.2022	WP (C) - 9048/2004	I. PANDA	GENERAL		Order Dtd. 2022-03-15		WRIT BRANCH-5	(Seat No - 21)
273	15037/2022	17.03.2022	WP (C) - 6877/2021	P K LENKA	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH-1	(Seat No - 4)
274	15038/2022	17.03.2022	WP (C) - 7022/2022	R.K. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-16		WRIT BRANCH (DIVISION BENCH)	(Seat No - 102)
275	15039/2022	17.03.2022	WP (C) - 9049/2004	I. PANDA	GENERAL		Order Dtd. 2022-03-15		WRIT BRANCH-5	(Seat No - 21)
276	15040/2022	17.03.2022	WP (C) - 9665/2021	P K LENKA	GENERAL		Order Dtd. 2021-03-16		WRIT BRANCH-2	(Seat No - 34)
277	15041/2022	17.03.2022	WP (C) - 2475/2020	D PRADHAN	GENERAL		Order Dtd. 2021-08-25 Petition, Annexure, Counter,			(Seat No -)

										34)
2 7 8	15042 /2022	17.03.2 022	WP (C) - 26315/ 2021	R.K.BAR IK	GENE RAL		Entire Order			(S ea t No - 34)
2 7 9	15043 /2022	17.03.2 022	WP (C) - 212/20 22	K.C.NAY AK	GENE RAL		Order Dtd. 2022- 01-25			(S ea t No - 34)
2 8 0	15044 /2022	17.03.2 022	WP (C) - 215/20 22	K.C.NAY AK	GENE RAL		Order Dtd. 2022- 01-25			(S ea t No - 34)
2 8 1	15045 /2022	17.03.2 022	WP (C) - 19295/ 2018	M.R.MAL LA	GENE RAL		Order Dtd. 2019- 01-10	WRIT BRANC H-4		(S ea t No - 38)
2 8 2	15046 /2022	17.03.2 022	WP (C) - 14038/ 2021	PK LENKA	GENE RAL		Order Dtd. 9999- 12- 31Petition,Annexu re,	WRIT BRANC H-3		(S ea t No - 11)
2 8 3	15047 /2022	17.03.2 022	ABLAPL - 1870/2 022	S.B.UDG ATA	GENE RAL		Order Dtd. 2022- 03-08			(S ea t No - 11)
2 8 4	15048 /2022	17.03.2 022	OJC- 3203/1 999	I. PANDA	GENE RAL		Order Dtd. 2022- 03-16	WRIT BRANC H-3		(S ea t No - 12)
2 8	15049 /2022	17.03.2 022	ABLAPL -	M. K. RATH	C.O.	COURT NO. 1	Order Dtd. 2022- 03-03			(S ea

5			16612/ 2021							t No - 12)
2 8 6	15050 /2022	17.03.2 022	CONTC- 1577/2 022	J KAR	GENE RAL		Order Dtd. 2022- 03-03			(S ea t No - 12)
2 8 7	15051 /2022	17.03.2 022	CONTC- 135/20 22	N.ROUT	GENE RAL		Order Dtd. 2022- 02-14			(S ea t No - 12)
2 8 8	15052 /2022	17.03.2 022	WP (C) - 2879/2 014	S.CH. SUNDARA	C.O.		Order Dtd. 2022- 03-16			(S ea t No - 12)
2 8 9	15053 /2022	17.03.2 022	CONTC- 6104/2 021	G.C.SWA IN	GENE RAL		Order Dtd. 2022- 02-11		CONTE MPT	(S ea t No - 1)
2 9 0	15054 /2022	17.03.2 022	FAO- 644/20 20	R.K. DEHURI	C.O.	COURT NO. 22	Order Dtd. 2022- 03-16			(S ea t No - 1)
2 9 1	15055 /2022	17.03.2 022	CONTC- 6100/2 021	G.C.SWA IN	GENE RAL		Order Dtd. 2022- 01-28		CONTE MPT	(S ea t No - 1)
2 9 2	15056 /2022	17.03.2 022	FAO- 644/20 20	S.K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022- 03-16			(S ea t No - 1)
2 9 3	15057 /2022	17.03.2 022	CONTC- 6099/2 021	G.C.SWA IN	GENE RAL		Order Dtd. 2022- 01-28		CONTE MPT	(S ea t

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294	15058/2022	17.03.2022	WP (C) - 5955/2022	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-17		WRIT BRANCH (DIVISION BENCH)	(Seat No - 115)
295	15059/2022	17.03.2022	CONTC-6098/2021	G.C.SWA IN	GENERAL		Order Dtd. 2022-02-01		CONTE MPT	(Seat No - 1)
296	15060/2022	17.03.2022	WP (C) - 5916/2022	S.K.BIS WAL	C.O.	COURT NO. 24	Order Dtd. 2022-03-16			(Seat No - 1)
297	15061/2022	17.03.2022	WP (C) - 5920/2022	S.K.BIS WAL	C.O.	COURT NO. 24	Order Dtd. 2022-03-16			(Seat No - 1)
298	15062/2022	17.03.2022	CONTC-6097/2021	G.C.SWA IN	GENERAL		Order Dtd. 2022-02-01		CONTE MPT	(Seat No - 1)
299	15063/2022	17.03.2022	WP (C) - 22724/2021	P K LENKA	GENERAL		PetitionAnnexure,		WRIT BRANCH-7	(Seat No - 44)
300	15064/2022	17.03.2022	OJC-11568/1999	S.S. MOHAPAT RA	C.O.	COURT NO. 24	Order Dtd. 2022-03-14			(Seat No - 44)
301	15065/2022	17.03.2022	CONTC-6096/2021	G.C.SWA IN	GENERAL		Order Dtd. 2022-01-28		CONTE MPT	(Seat No -

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302	15066/2022	17.03.2022	OJC-11568/1999	S.S. MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2022-03-14			(Seat No - 1)
303	15067/2022	17.03.2022	CONTC-24/2022	G.C.SWAIN	GENERAL		Order Dtd. 2022-01-25	CONTE MPT		(Seat No - 1)
304	15068/2022	17.03.2022	CONTC-4940/2021	BHUBAN MOHAN BHUYAN	C.O.	COURT NO. 24	Order Dtd. 2022-03-15			(Seat No - 1)
305	15069/2022	17.03.2022	CONTC-22/2022	G.C.SWAIN	GENERAL		Order Dtd. 2022-01-31	CONTE MPT		(Seat No - 1)
306	15070/2022	17.03.2022	WP (C) - 18606/2018	L.D. SAHU	C.O.	COURT NO. 1	Order Dtd. 2022-03-15			(Seat No - 1)
307	15071/2022	17.03.2022	CRLMC-1841/2021	B S PANIGRAHI	GENERAL		Order Dtd. 2022-02-24	CRIMINAL MISC-1		(Seat No - 2)
308	15072/2022	17.03.2022	WP (C) - 5199/2022	G.K.NANDA	C.O.	COURT NO. 24	Order Dtd. 2022-03-16			(Seat No - 2)
309	15073/2022	17.03.2022	MATA-20/2022	P.K.BEHERA	GENERAL		Order Dtd. 2022-03-08	FIRST APPEAL		(Seat No - 1)
310	15074/2022	17.03.2022	WP (C) - 39219/2021	M.N.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-03-15			(Seat No - 1)

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3 1 1	15075 /2022	17.03.2 022	WP (C) - 16002/ 2020	B.K.DAS	C.O.	COURT NO. 8	Order Dtd. 2022- 03-15			(S ea t No - 1)
3 1 2	15076 /2022	17.03.2 022	WP (C) - 31621/ 2021	S.DASH	GENE RAL		Order Dtd. 2022- 02-14			(S ea t No - 1)
3 1 3	15077 /2022	17.03.2 022	WP (C) - 1671/2 022	K.C.SAM AL	C.O.	COURT NO. 24	Order Dtd. 2022- 03-15			(S ea t No - 1)
3 1 4	15078 /2022	17.03.2 022	WP (C) - 7044/2 022	D.K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 03-16			(S ea t No - 1)
3 1 5	15079 /2022	17.03.2 022	WP (C) - 6173/2 022	R.C.MAL LICK	C.O.	COURT NO. 24	Order Dtd. 2022- 03-15			(S ea t No - 1)
3 1 6	15080 /2022	17.03.2 022	WP (C) - 28679/ 2019	H S MOHANTY	GENE RAL		Order Dtd. 2020- 02-17			(S ea t No - 1)
3 1 7	15081 /2022	17.03.2 022	RPFAM- 42/202 2	A.S. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022- 03-16			(S ea t No - 1)
3 1 8	15082 /2022	17.03.2 022	WP (C) - 557/20 22	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 24	Order Dtd. 2022- 03-16			(S ea t No - 1)
3 1 9	15083 /2022	17.03.2 022	WP (C) - 4964/2 022	P.K.PAT RI	C.O.	COURT NO. 24	Order Dtd. 2022- 03-16			(S ea t

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320	15084/2022	17.03.2022	MACA-352/2021	R.K. DEHURY	C.O.	COURT NO. 23	Order Dtd. 2022-03-16			(Seat No - 1)
321	15085/2022	17.03.2022	BLAPL-349/2022	B. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16			(Seat No - 1)
322	15086/2022	17.03.2022	FAO-176/2021	S.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-03-16			(Seat No - 1)
323	15087/2022	17.03.2022	BLAPL-349/2022	B.B. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16			(Seat No - 1)
324	15088/2022	17.03.2022	BLAPL-1433/2022	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2022-03-17			(Seat No - 1)
325	15089/2022	17.03.2022	BLAPL-9690/2021	GANESH SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-03-16			(Seat No - 1)
326	15090/2022	17.03.2022	BLAPL-681/2022	H.P. OJHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16			(Seat No - 1)
327	15091/2022	17.03.2022	BLAPL-762/2022	A.K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2022-03-16			(Seat No - 1)
328	15092/2022	17.03.2022	BLAPL-6568/2	A.S. PAUL	C.O.	COURT NO. 6	Order Dtd. 2022-03-16			(Seat No - 1)

8			021							t No - 1)
3 2 9	15093 /2022	17.03.2 022	WP (C) - 4650/2 022	KISHORE CHANDRA PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2022- 03-17			(S ea t No - 1)
3 3 0	15094 /2022	17.03.2 022	ABLAPL - 1870/2 022	M/S. SANJEEV UDGATAS .UDGATA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 03-08			(S ea t No - 1)
3 3 1	15095 /2022	17.03.2 022	WP (C) - 6731/2 022	R.K. MOHABHO I	C.O.	COURT NO. 6	Order Dtd. 2022- 03-15		WRIT BRANC H-4	(S ea t No - 17)
3 3 2	15096 /2022	17.03.2 022	WP (C) - 3760/2 022	CHINMAY A KUMAR NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022- 03-16			(S ea t No - 17)
3 3 3	15097 /2022	17.03.2 022	BLAPL- 1426/2 022	S.K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2022- 03-16			(S ea t No - 17)
3 3 4	15098 /2022	17.03.2 022	FAO- 176/20 21	J.GHOSH	C.O.	COURT NO. 23	Order Dtd. 2022- 03-16			(S ea t No - 17)
3 3 5	15099 /2022	17.03.2 022	BLAPL- 11637/ 2021	SOMANAT H MITRA	C.O.	COURT NO. 25	Order Dtd. 2022- 03-16			(S ea t No - 17)
3 3 3	15100 /2022	17.03.2 022	BLAPL- 10746/	G. JAYASIN	C.O.	COURT NO.	Order Dtd. 2022- 03-17		CRIMI NAL	(S ea

6			2021	GH		25			MISC-3	t No - 3)
3 3 7	15101 /2022	17.03.2 022	SA- 132/19 86	S BARIK	GENE RAL		Order Dtd. 1998- 12-23	TITLE SUIT NO 39- 1980 ORDER DATED 18.8. 1984, TITLE APPEA L NO. 22 OF 1985, JUDGE MENT DATED 22.2. 1986	SECON D APPEA L	(S ea t No - 2)
3 3 8	15102 /2022	17.03.2 022	WP (C) - 33917/ 2020	S. P. SAHOO	GENE RAL		Order Dtd. 2021- 04-13			(S ea t No - 2)
3 3 9	15103 /2022	17.03.2 022	MACA- 180/20 21	S. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022- 03-16			(S ea t No - 2)
3 4 0	15104 /2022	17.03.2 022	WP (C) - 34606/ 2020	S. P. SAHOO	GENE RAL		Order Dtd. 2021- 04-13			(S ea t No - 2)
3 4 1	15105 /2022	17.03.2 022	MACA- 10/202 1	P.K. PAR IDA	C.O.	COURT NO. 22	Order Dtd. 2022- 03-16			(S ea t No - 2)
3 4 2	15106 /2022	17.03.2 022	MACA- 180/20 21	P.K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2022- 03-16			(S ea t No - 2)

3 4 3	15107 /2022	17.03.2 022	MACA- 10/202 1	R.K.MOH APATRA	C.O.	COURT NO. 22	Order Dtd. 2022- 03-16			(S ea t No - 2)
3 4 4	15108 /2022	17.03.2 022	MACA- 181/20 21	S. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022- 03-16			(S ea t No - 2)
3 4 5	15109 /2022	17.03.2 022	BLAPL- 10190/ 2021	BIJAY KUMAR DALEI	C.O.	COURT NO. 25	Order Dtd. 2022- 03-16			(S ea t No - 2)
3 4 6	15110 /2022	17.03.2 022	MACA- 181/20 21	P.K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2022- 03-16			(S ea t No - 2)
3 4 7	15111 /2022	17.03.2 022	ABLAPL - 274/20 21	P.N.NAY AK	C.O.	COURT NO. 25	Order Dtd. 2022- 03-16			(S ea t No - 2)
3 4 8	15112 /2022	17.03.2 022	MACA- 477/20 20	A.K. JENA	C.O.	COURT NO. 11	Order Dtd. 2022- 03-16			(S ea t No - 2)
3 4 9	15113 /2022	17.03.2 022	ABLAPL - 5199/2 020	M. R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022- 03-16			(S ea t No - 2)
3 5 0	15114 /2022	17.03.2 022	MACA- 477/20 20	R.K. MOHAPAT RA	C.O.	COURT NO. 11	Order Dtd. 2022- 03-16			(S ea t No - 2)
3 5 1	15115 /2022	17.03.2 022	RSA- 143/20 09	M. R. ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2022- 03-16		SECON D APPEA L	(S ea t No - 2)

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3 5 2	15116 /2022	17.03.2 022	CRLMC- 694/20 22	B.N.MOH APATRA	C.O.	COURT NO. 23	Order Dtd. 2022- 03-16			(S ea t No - 6)
3 5 3	15117 /2022	17.03.2 022	BLAPL- 1299/2 022	NARENDR A KUMAR NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022- 03-17	CRMIN AL MISC- 2		(S ea t No - 15)
3 5 4	15118 /2022	17.03.2 022	CRLMC- 455/20 22	M.K. PANI	C.O.	COURT NO. 23	Order Dtd. 2022- 03-16			(S ea t No - 15)
3 5 5	15119 /2022	17.03.2 022	RSA- 59/202 0	B.B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2022- 03-16			(S ea t No - 15)
3 5 6	15120 /2022	17.03.2 022	FAO- 700/20 20	S. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022- 03-16			(S ea t No - 15)
3 5 7	15121 /2022	17.03.2 022	WP (C) - 7084/2 012	S BARIK	GENE RAL		Order Dtd. 2014- 05- 13Petition,Annexu re,Misc.case,	WRIT BRANC H-1		(S ea t No - 1)
3 5 8	15122 /2022	17.03.2 022	CONTC- 78/202 2	ASHUTOS H MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022- 03-16			(S ea t No - 1)
3 5 9	15123 /2022	17.03.2 022	BLAPL- 9512/2 021	S.K. BHANJAD EO	C.O.	COURT NO. 11	Order Dtd. 2022- 03-16			(S ea t No - 1)

360	15124/2022	17.03.2022	BLAPL-8496/2021	PRATAP SAHOO	C.O.	COURT NO. 12	Order Dtd. 2022-03-16		(Seat No - 1)
361	15125/2022	17.03.2022	BLAPL-6240/2021	P.K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-16		(Seat No - 1)
362	15126/2022	17.03.2022	BLAPL-7610/2021	BABITA SAHU	C.O.	COURT NO. 25	Order Dtd. 2022-03-16		(Seat No - 1)
363	15127/2022	17.03.2022	BLAPL-6702/2021	D. PARIDA	C.O.	COURT NO. 25	Order Dtd. 2022-03-16	CRIMINAL MISC-3	(Seat No - 12)
364	15128/2022	17.03.2022	BLAPL-8473/2021	M. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2022-03-16		(Seat No - 12)
365	15129/2022	17.03.2022	BLAPL-8468/2021	BIKRAM KESHARI BAL	C.O.	COURT NO. 12	Order Dtd. 2022-03-16		(Seat No - 12)
366	15130/2022	17.03.2022	BLAPL-8450/2021	P.K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2022-03-16		(Seat No - 12)
367	15131/2022	17.03.2022	WP (C) - 12335/2021	SURENDR A DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-16		(Seat No - 12)

3 6 8	15132 /2022	17.03.2 022	WP (C) - 12335/ 2021	M. R. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 03-16		(S ea t No - 12)
3 6 9	15133 /2022	17.03.2 022	BLAPL- 10121/ 2021	S. K. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2022- 03-17		(S ea t No - 12)
3 7 0	15134 /2022	17.03.2 022	BLAPL- 4678/2 020	D. R. MISHRA	C.O.	COURT NO. 8	Order Dtd. 2022- 03-04		(S ea t No - 12)
3 7 1	15135 /2022	17.03.2 022	WP (C) - 9049/2 004	J. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022- 03-15	WRIT BRANC H-5	(S ea t No - 21)
3 7 2	15136 /2022	17.03.2 022	WP (C) - 9051/2 004	J. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022- 03-15	WRIT BRANC H-5	(S ea t No - 21)
3 7 3	15137 /2022	17.03.2 022	WP (C) - 9048/2 004	J. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022- 03-15	WRIT BRANC H-5	(S ea t No - 21)
3 7 4	15138 /2022	17.03.2 022	CONTC- 6242/2 021	M/S. BIJAY KUMAR MOHANTY , B.K.MOH APATRA	C.O.	COURT NO. 17	Order Dtd. 2022- 03-15		(S ea t No - 21)
3 7 5	15139 /2022	17.03.2 022	WP (C) - 6481/2 022	B. K. DAS	C.O.	COURT NO. 1	Order Dtd. 2022- 03-16		(S ea t No)

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3 7 6	15140 /2022	17.03.2 022	CRLMP- 402/20 22	MANOJ KUMAR PANI	C.O.	COURT NO. 17	Order Dtd. 2022- 03-16		WRIT BRANC H-4	(S ea t No - 19)
3 7 7	15141 /2022	17.03.2 022	WP (C) - 3734/2 022	R. R. DAS	C.O.	COURT NO. 1	Order Dtd. 2022- 03-16		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 4)
3 7 8	15142 /2022	17.03.2 022	BLAPL- 9512/2 021	B.K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022- 03-16			(S ea t No - 11 4)